

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**88/241-242/ND/2018**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.04.2018.**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

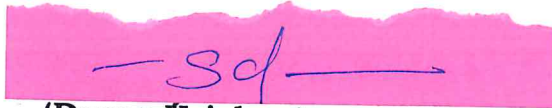
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present:</b>		Counsel for the petitioner	
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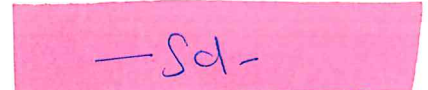
**ORDER**

Notice to the ROC returnable on 11<sup>th</sup> May, 2018. Dasti.

Petitioner has filed DR-11 upon his resignation. Since DR-12  
has not been filed by other Director, he has filed the present petition.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**